

Modernisation of Irrigation Projects

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6262. SHRI DATTA MEGHE : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is any proposal to modernise the entire irrigation projects of Maharashtra;

(b) if so, the details thereof;

(c) the steps taken/proposed to be taken by the Union Government in this regard;

(d) whether the Union Government have provided any special assistance for this purpose; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) to (c). The State Government has included Extension/Renovation proposals for 7 major projects namely Extension of Krishna Canal, Gated Weir at Khodshi, Sangola Branch Canal, Strengthening of Bhatghar, Strengthening of Darna, Strengthening of Ekrukh and Strengthening of Radhanagari in the VIII Plan with an outlay of Rs. 27.66 crores. The provision of Rs. 20 crores has also been made in the VIII Plan of Maharashtra for modernisation of old major projects and old medium projects. Out of these the proposal for strengthening of Bhatghar project was given investment clearance by the Planning Commission in May, 1977 for an estimated cost of Rs. 4.66 crores. Sangola Branch Canal Project after techno-economic examination in the Central Water Commission has been found acceptable by the Advisory Committee in May, 1989 for an estimated cost of Rs. 37.01 crores subject to clearance from the Ministry of Environment & Forests to be obtained by the State Government.

(d) No, Sir

(e) Does not arise

[English]

Oil Selection Board

6263. SHRI RAM NIHOR RAI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have constituted Oil Selection Board to award the dealerships of petroleum-cum-diesel, LPG and kerosene;

(b) whether the Government have terminated certain Boards during the last one year; and

(c) if so, the names of those States whose OSBs have been terminated together with the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). Yes, Sir.

(c) During the period from April, 1994 to April, 1995, Oil Selection Boards for Rajasthan and Himachal Pradesh were terminated due to their unsatisfactory performance.

[Translation]

Detailed Project Reports

6264. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether ONGC has submitted all the reports on gravity magnetic and seismic surveys and wells drilled so far in the KG basin to the Government and Andhra Pradesh;

(b) whether ONGC has also forwarded the detailed Project Reports (DPRs) on Test/Development drilling and production of oil and gas in the K.G. Basin; and

(c) if not, the reasons therefor and the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Every year ONGC submits a note on the exploratory activities to the State Programme Board of Andhra Pradesh.

(b) and (c). No Sir. These have not been sent since there is no statutory requirement for doing so.

Welfare Schemes for Minorities

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6265. DR. MUMTAZ ANSARI : Will the Minister of WELFARE be pleased to state :

(a) the details of schemes for the welfare of the minorities in the country; and

(b) the amount proposed to be spent on each of these schemes during 1995-96?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b). The information is being collected and would be laid on the Table of the House.

[English]

Training Programmes for Police Personnel

6266. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to introduce to devise a "model manual" on police training courses and evaluation system for various categories of police personnel in the States;

(b) if so, the details thereof;

(c) whether various police training institutes are likely to be overhauled; and